

**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**'A' BENCH : BANGALORE**  
**BEFORE SHRI. B.R. BASKARAN, ACCOUNTANT MEMBER**  
**AND**  
**SMT. BEENA PILLAI, JUDICIAL MEMBER**

<b>ITA No.2410/BANG/2019</b>
<b>Assessment Year : 2013 - 14</b>

Ranjanbala, #26, Mahendra Agencies, Main Bazar, Hosapete.  <b>PAN - AAXPB 2044 E</b>	<b>Vs.</b>	The Income Tax Officer, Ward-1, Hosapete.
<b>APPELLANT</b>		<b>RESPONDENT</b>

Appellant by	:	None
Respondent by	:	Shri Ganesh R Ghale, Standing Counsel (DR)

Date of Hearing	:	01-10-2020
Date of Pronouncement	:	12-10-2020

**ORDER**

**PER BEENA PILLAI, JUDICIAL MEMBER**

Present appeal has been filed by assessee against order dated 17/09/2019 passed by Ld. CIT (A),Kalaburgi, for assessment year 2013-14.

2. At the outset, Ld.AR vide letter dated 10/09/2020 submitted that assessee has decided to go in for VSVS 2020. It is also submitted that, appeals filed by assessee for assessment year under consideration, may be allowed to be withdrawn with liberty. Assessee once again reiterated her

submission which is sent via email dated 03/10/2020, placed on file post hearing was concluded.

3. Ld.Sr.DR do not object to the same.

4. We have perused submissions advances by both sides in light of records placed before us.

5. As assessee has sought for VSVS- scheme 2020, no purpose will be served in keeping the present appeal pending. Considering the situation, we dismiss the present appeal as withdrawn. However, liberty is granted to move appropriate application for recall of this order, in the event, Form 1 filed by assessee is not accepted by revenue or if the assessee opts out of the scheme.

**Accordingly, assessee's appeals for year under consideration is allowed to be withdrawn with liberty.**

**In the result, assessee's appeals are dismissed as withdrawn.**

Order pronounced in the open court on 12<sup>th</sup> Oct, 2020

Sd/-  
(B.R BASKARAN)  
Accountant Member  
Bangalore,  
Dated, the 12<sup>th</sup> Oct, 2020.

Sd/-  
(BEENA PILLAI)  
Judicial Member

/Vms/

**Copy to:**

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore
6. Guard file

By order

Assistant Registrar, ITAT, Bangalore